

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SHREE GAJAPATI PAINTS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Shree Gajapati Paints Private Limited
2.	Date of incorporation of corporate debtor	28.10.2013
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. of corporate debtor	U36912WB2013PTC198133
5.	Address of the registered office and principal office of corporate debtor	Regd Office: Keranitola, Station Road, P.S.-Kotowali, Midnapore, West Bengal, 721101
6.	Date of closure of Insolvency Resolution Process	18.03.2021
7.	Liquidation commencement date of corporate debtor	18.03.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Rasik Singhanian Registration No. : IBBI/IPA-001/IP-P00390/2017-18/10708
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address: Chitrakoot Building, Room No. 98, 9th Floor, 230A, A.J.C. Bose Road, Kolkata, West Bengal, 700020 Registered Email id: rasik.singhanian@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Chitrakoot Building, Room No. 98, 9th Floor, 230A, A.J.C. Bose Road, Kolkata, West Bengal, 700020 Email id: sgppl.cirp@gmail.com
11.	Last date for submission of claims	17.04.2021

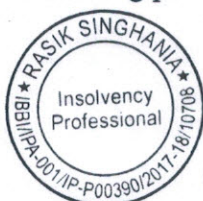
Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Shree Gajapati Paints Private Limited** on **18.03.2021**.

The stakeholders of **Shree Gajapati Paints Private Limited** are hereby called upon to submit their claims with proof on or before **17.04.2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 22.03.2021
Place : Kolkata



Rasik Singhanian
Rasik Singhanian
(Liquidator of Shree Gajapati Paints Private Limited)